INCREASE IN POS AGE FOR INLAND LETTERS

214. DR. BHAI MAHAVIR: SHRI LAL K. ADVANI: SHRI PRANAB KUMAR MUKI ERJEE:

Will the Mini ter of INFORMATION AND BROAD(ASTING AND COM-MUNICATION; be pleased to state:

- (a) whether the Economy Committee of the Post and T legraphs Heads of Circles has recommend d that post cards may not be carried b ar and that the postage for inland letters be increased by 5 paise;
- (b) if so, whether Government have taken any decision thereon; and the reasons behind proposals and
- (c) the percer age of present post card traffic carried by All-up Airmail service?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROAD(ASTING AND IN THE DEPARTMENT \mathbf{OF} COMMUNICA-TIONS (PRO1. SHER SINGH): (a) Yes, Sir.

- (b) The recormendations are currently under the examination of the P & T. Board. The re sons in support of these proposals are as under :-
 - (i) The pos card at present is a losing service. Though the post card and book post rates are very nearly the same, the fermer only is given air transmission
 - (ii) The post card is used by the poorer section of the community for communication within a State and normally no benefit accrue, for transmission inside the State by t e offer of air transmission for all 1st cla 3 mails.
 - (iii) The difference between the postage for let er and postage for inland letter card wa not considered justifiable as the inland 1 tter card provides secrecy and adequate writing space and does not entail ad litional expenditure writing paper. The Committee, therefore felt that postage for inland card may be increased to that of letters.
 - (c) Information s not readily available

DISTRIBUTION OF VESTED LAND IN WEST BENGAL

215. SHRI SASANKASEKHAR SA-NYAL: Will the Minister of FOOD AND how much vested land has been distributed among tillers of the soil in West Bengal, districtwise, during the current President's Rule in West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-COMMUNITY DEVE-CULTURE. COOPERATION LOPMENT AND (SHRI ANNASAHEB SHINDE): The information is being collected and will be placed on the Table of the Sabha as soon as possible.

RECLAIMING OF BENAMI LAND IN WEST BENGAL

216. SHRI SASANKASEKHAR SA-NYAL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) how much Benami land has been reclaimed from owners holding excess land in West Bengal during the current President's Rule;
- (b) whether any such land has been taken possession of by Government and distributed among tillers of the soil; and
- (c) if so, how much and to how many persons?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVE-LOPMENT ANDCOOPERATION (SHRI ANNASAHEB SHINDE): (a) Area of land retained clandestinely excess of ceiling including Benami and recovered during the month of March, 1970 is 9020 acres. The figures for the month of April are not yet available. No separate figures showing such recovery during the President's Rule is being maintained. Area of land recovered upto March, 1970 since inception of the special drive during August, 1967 is 3,33,065 acres.

(b) and (c) The figures in respect of how much land has been distributed among the tillers of the soil is not readily available.

STRIKES AND LOCKOUTS IN WEST BENGAL

- 217. SHRI A. P. CHATTERJEE Will the Minister of LABOUR AND RE-HABILITATION be pleased to state:
- (a) the number of strikes and lock-outs occurred in West Bengal during the year 1969; and
- (b) the number of man days lost as AGRICULTURE be pleased to state a results thereof under each head?